

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

OFFICE ORDER

Dated Shillong , the 13th March, 2024

No.LL(B).6/2011/500 – In pursuance to sub-section (1) of section 4 of the Sexual Harassment of Women at Workplace (Prevention, Prohibition & Redressal) Act, 2013 and in supersession to Notification No. LL(B)6/2011/112, dated 23rd July, 2019, an Internal Complaints Committee is re-constituted to inquire into complaints relating to sexual harassment of women in Law Department, Government of Meghalaya with the following members: -

Sl	Name & Designation		Phone No.	E-mail ID
1.	Smti L.L. Shangpliang, Joint Secretary	Presiding Officer	9862068225	lon.shangpliang@gov.in
2.	Smti S.K. Sangma, Deputy Secretary	Member	9436706254	sanmek.sangma@gov.in
3	Smti S.N. Sangma, Under Secretary	Member	9436316328	sangmashanny12@gmail.com
4	Executive Director, WISE, Laitumkhrah, Shillong	Member		

The Committee shall hold office for a period of three years from the date of notification.

Sd/-

(C.V.D. Diengdoh),

Secretary to the Govt. of Meghalaya,
Law Department.

Memo.No.LL(B).6/2011/500-A,
Copy to : -

Dated Shillong the 13th March, 2024

1. P.S. to Minister-in-charge, Law Department for kind information of the Minister.
2. The Commissioner & Secretary to the Govt. of Meghalaya, Personnel & A.R. (A) Department.
3. The Joint Secretary to the Govt. of Meghalaya, Social Welfare Department.
4. Law (A) Department.
5. DEO, Law (A) Department to upload the order in the Department's website.
6. All Members concerned.
7. Guard File.

By order etc...,



Deputy Secretary to the Govt. of Meghalaya,
Law Department